

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 749/2015

SUDHIR & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 23-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Ishkaran Singh, Adv.
Mr. Sonal Jain, AOR
Mr. Udayram B., Adv.

For Respondent(s) Mr. Dinesh Kr. Goswami, Adv.
Mr. S. Singh, Adv.
Mr. Pradeep Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellants submits that the arguing
counsel is unwell.

Post the matter on Tuesday, the 13th November, 2018.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER